

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. †2527
ANSWERED ON 04.08.2025

NUMBER OF UNEMPLOYMENT YOUTH IN THE COUNTRY

†2527. SHRI KAUSHALENDRA KUMAR

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of unemployed youths in the country imparted training so far by the Government under Kaushal Vikas Yojana, State-wise;
- (b) the number of jobs placement provided to the unemployed youth who trained under the above Yojana, State-wise;
- (c) whether the unemployed trained youth, have been provided assistance in the form of loan for self-employment; and
- (d) if so, the State-wise amount of loan provided?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) & (b): Ministry of Skill Development and Entrepreneurship (MSDE) is implementing its flagship Scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY) since 2015. Under PMKVY, skill training is imparted through Short Term Training (STT) and Re-skilling and Up-skilling through Recognition of Prior Learning (RPL) to youth across the country. The PMKVY Scheme offers skill training in various sectors to make them job-ready. Under PMKVY 4.0 which is currently under implementation from 2022-23 onwards, the focus is to empower trained candidates to choose their varied career path and they are suitably oriented for the same. State-wise details of candidates trained under this scheme of MSDE are at **Annexure-I**

Placements were tracked under the Short-Term Training component of PMKVY in the first three versions (PMVY1.0, PMKVY 2.0 and PMKVY 3.0) implemented from 2015-16 to 2021-22. Under PMKVY (1.0 to 3.0), 24.38 lakh candidates were reported placed across India, whose state-wise details are at **Annexure-I**. Under PMKVY 4.0, the focus is on empowering the trained candidates to choose their varied career path and they are suitably oriented for the same. Further, various IT tools like Skill India Digital Hub (SIDH) also gives this opportunity.

MSDE has launched Skill India Digital Hub (SIDH) a unified platform that integrates skilling, education, employment, and entrepreneurship ecosystems to provide a life-long array of services to key stakeholders. Details of the trained candidates are available on SIDH portal for connecting with potential employers. Through SIDH, candidates can have access to jobs and apprenticeship opportunities. Further, Rozgar Melas and Pradhan Mantri National Apprenticeship Melas (PMNAMs) have been organized to facilitate the placements opportunities to the certified candidates.

(c) & (d): To provide access to credit/loan to youth for establishing business enterprises or startups, the Government implements various schemes like Pradhan Mantri Mudra Yojana (PMMY), Start-Up India, Stand-Up India, PM Vishwakarma, etc. Pradhan Mantri Mudra Yojana (PMMY) was launched on 08th April 2015 to provide collateral free institutional credit to any individual, who is otherwise eligible to take a loan and has a business plan for small business enterprise. He/she can avail loan up to Rs. 20 lakh under the Scheme for income generating activities in the manufacturing, trading, services, and the activities allied to agriculture sector. Under PMMY, both term loan and working capital requirements can be met.

PM Vishwakarma, launched on 17th September 2023, provides end to end holistic support to traditional artists and craftspeople engaged in 18 identified trades through access to skill training, collateral free credit, modern tools, market linkage support and incentive for digital transactions.

Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) was implemented up to 30th September 2024 with an aim of reducing poverty and vulnerability of urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities. Under Self employment programme (SEP) component of DAY-NULM, financial assistant was provided to individuals/groups of urban poor for setting up gainful self-employment ventures/ micro-enterprises, suited to their skills, aptitude and local conditions.

Credit Guarantee Scheme for Startups (CGSS), launched in October 2022, aims to ease access to early-stage debt requirements for startups. The objective of CGSS is to provide guarantees up to a specified limit against credit instruments extended by Member Institutions for startup financing. Stand-Up India Scheme launched on 5th April, 2016 aims to promote entrepreneurship among the SC/ST and Women by facilitating bank loans of value between Rs.10 lakh and Rs.1 crore for setting up greenfield enterprises in trading, manufacturing and services sector.

State-wise details of number of loan accounts and amount sanctioned under PMMY up to June 2025 are at **Annexure-II**. State-wise details of number of loan accounts and amount sanctioned under PM Vishwakarma up to June 2025 are at **Annexure-III**. State-wise details of the beneficiaries and loan amount disbursed under SEP implemented up to September 2024 are at **Annexure-IV**.

ANNEXURES REFERRED IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 2527 ANSWERED ON 04.08.2025 REGARDING 'NUMBER OF UNEMPLOYMENT YOUTH IN THE COUNTRY'

Annexure-I

State-wise details of candidates trained & reported placed under PMKVY

State/UT	Trained/oriented (Since 2015-16 to 30.06.2025)	Reported Placed (Since 2015-16 to 2021-22)
A & N Islands	5,501	124
Andhra Pradesh	5,27,676	1,11,640
Arunachal Pradesh	98,157	13,631
Assam	8,39,371	66,354
Bihar	7,59,846	1,26,782
Chandigarh	28,009	6,355
Chhattisgarh	2,04,474	28,112
Delhi	5,26,790	78,271
Goa	10,484	1,105
Gujarat	4,71,538	69,289
Haryana	7,62,041	1,58,951
Himachal Pradesh	1,76,021	26,726
Jammu & Kashmir	4,29,204	52,629
Jharkhand	3,14,048	28,955
Karnataka	6,05,147	74,225
Kerala	2,74,550	26,385
Ladakh	4,076	944
Lakshadweep	390	-
Madhya Pradesh	12,13,250	2,20,115
Maharashtra	13,31,385	80,950
Manipur	1,14,910	16,094
Meghalaya	58,706	13,608
Mizoram	44,147	9,566
Nagaland	54,013	6,181
Odisha	6,02,124	71,056
Puducherry	35,491	10,504
Punjab	5,59,406	1,28,905
Rajasthan	14,06,943	1,84,004
Sikkim	19,479	3,798
Tamil Nadu	8,85,134	1,71,794
Telangana	4,64,107	1,12,967
DNH & DD	11,842	2,817
Tripura	1,59,920	18,682
Uttar Pradesh	25,06,438	3,38,634
Uttarakhand	2,51,815	52,584
West Bengal	6,50,830	1,15,537
Overall	1,64,07,263	24,28,274

State-wise details of no. of loan accounts and amount sanctioned under PMMY up to June 2025

S. No.	State/ UT	No. of Loan Accounts (in Lakh)	Sanctioned Amount (Rs Lakh Crore)
1	A & N Islands	0.55	0.01
2	Andhra Pradesh	106.16	1.28
3	Arunachal Pradesh	1.54	0.02
4	Assam	120.30	0.70
5	Bihar	617.86	3.15
6	Chandigarh	2.00	0.03
7	Chhattisgarh	101.98	0.64
8	DNH & DD	0.44	0.01
9	Delhi	35.79	0.43
10	Goa	3.90	0.06
11	Gujarat	161.77	1.37
12	Haryana	97.73	0.77
13	Himachal Pradesh	11.55	0.24
14	Jharkhand	157.21	0.83
15	Karnataka	508.56	3.23
16	Kerala	175.21	1.25
17	Lakshadweep	0.13	0.00
18	Madhya Pradesh	322.73	1.94
19	Maharashtra	429.28	2.96
20	Manipur	4.63	0.03
21	Meghalaya	3.07	0.03
22	Mizoram	1.70	0.03
23	Nagaland	1.71	0.03
24	Odisha	343.00	1.59
25	Pondicherry	12.51	0.08
26	Punjab	99.75	0.83
27	Rajasthan	230.68	1.84
28	Sikkim	1.76	0.02
29	Tamil Nadu	596.36	3.44
30	Telangana	80.86	0.79
31	Tripura	33.07	0.19
32	Uttar Pradesh	535.00	3.45
33	Uttarakhand	34.05	0.33
34	West Bengal	529.66	3.04
35	Jammu & Kashmir	21.92	0.49
36	Ladakh	0.65	0.02
Overall		5,385.07	35.13

State-wise details of no. of loan accounts and amount sanctioned under PM Vishwakarma up to June 2025

Sr No	State/ UT	No. of Loan Accounts	Sanctioned Amount (in Rs Lakh)
1	A & N Islands	64	57.55
2	Andhra Pradesh	37,429	30276.13
3	Arunachal Pradesh	141	132.68
4	Assam	13,654	12768.65
5	Bihar	16,794	14494.15
6	Chandigarh	23	19.95
7	Chhattisgarh	9,109	7570.83
8	Delhi	97	85.45
9	Goa	923	821.99
10	Gujarat	41,171	37221.81
11	Haryana	6,608	6125.33
12	Himachal Pradesh	1,641	1537.93
13	Jammu & Kashmir	13,366	12365.26
14	Jharkhand	4,448	3181.19
15	Karnataka	1,12,681	89372.06
16	Kerala	4,263	3863.52
17	Ladakh	414	409.37
18	Lakshadweep	08	6.50
19	Madhya Pradesh	41,334	37473.85
20	Maharashtra	42,955	37760.61
21	Manipur	1,471	1363.49
22	Meghalaya	09	8.40
23	Mizoram	68	67.50
24	Nagaland	242	235.08
25	Odisha	13,724	11756.17
26	Puducherry	98	94.21
27	Punjab	1,458	1336.21
28	Rajasthan	49,072	43508.29
29	Sikkim	176	169.25
30	Telangana	25,585	24023.48
31	DNH & DD	68	54.45
32	Tripura	3,859	3314.57
33	Uttar Pradesh	10,741	9760.57
34	Uttarakhand	819	750.39
Overall		4,54,513	391986.85

State-wise details of the beneficiaries and loan amount disbursed under SEP component of DAY-NULM up to September 2024

S. No	State/UT	No. of Beneficiaries	Amount Disbursed (in Rs Crore)
1	A&N Islands	7	0.13
2	Andhra Pradesh	1,07,097	1029.21
3	Arunachal Pradesh	76	1.35
4	Assam	6,520	71.98
5	Bihar	13,769	152.62
6	Chandigarh	410	4.20
7	Chhattisgarh	49,323	389.62
8	Goa	264	1.48
9	Gujarat	30,324	303.33
10	Haryana	8,008	88.29
11	Himachal Pradesh	4,022	46.10
12	J&K	16,383	286.32
13	Jharkhand	12,767	115.29
14	Karnataka	26,592	337.32
15	Kerala	14,492	166.33
16	Ladakh	22	0.42
17	Madhya Pradesh	92,624	948.98
18	Maharashtra	62,485	578.23
19	Manipur	136	2.30
20	Meghalaya	137	1.83
21	Mizoram	2,471	31.97
22	Nagaland	382	5.03
23	NCT of Delhi	1,213	11.47
24	Odisha	45,950	307.35
25	Puducherry	612	3.42
26	Punjab	12,149	123.24
27	Rajasthan	32,943	323.77
28	Sikkim	35	0.63
29	Tamil Nadu	3,09,247	1864.20
30	Telangana	15,623	137.72
31	Tripura	2,034	30.93
32	Uttar Pradesh	90,188	1151.76
33	Uttarakhand	9,173	134.01
34	West Bengal	14,421	124.19
Overall		9,81,899	8775.02